



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Jan/202223/26

DATED: 02/02/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jan/202223/26 dated 02/02/2023 of Norms Committee - V for the year 2022-23 was held on 02/02/2023 under the Chairmanship of JAI PAL,Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	KulDEE Singh,Technical Consultant	Ministry of MSME
3	NAND Lal,Technical Consultant	DPIIT
4	SHAISH KUMAR,Technical Consultant	DGFT
5	ramasrey lal,Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jan/202223/26
Case Status	Case Rejected
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005478AM23
RA File Number	NA
Licence No and Date	3210079137/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Dec/202122/14date 07.01.2022 due to non-submission of requisite information. Now firm has filed ANF 4B for prior fixation. The committee went through the information submitted in this case and decided to reject the case and inform the firms through e-mail for correct steps for filing review for this case to apply proper request for fixation of norms.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	2 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	EDCONS EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00001253AM23
RA File Number	022404000209 AM17
Licence No and Date	0210207249/12/01/2017
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> <p>Export item: SHOPPING BAGS MADE IN PU & COW LEATHER</p> <p>Qty.: 2900 Nos.</p> <p>Import item: PU FABRIC-GSM 500+/-10%</p> <p>Qty.: Net +3% Wastages</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	3 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved

Party Name	CREATIVE GARMENTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023				
HQ File Number	018505000183AM19				
RA File Number	039404000655 AM19				
Licence No and Date	0310824617/23/10/2018				
Norms Committee Decision:					
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority; decided to approve the Adhoc norms as under:					
S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
1	SLEEPING BAG WITH NYLON ZIPPER Made from 100% POLYESTER EMB.DYED FABRIC. WIDTH-66" GSM-67 (+/-10%)	105255 Nos.	1	100% POLYESTER EMB.DYED Net +2% FABRIC. WIDTH-66" GSM-67 (+/-10%)	
			2	NYLON ZIPPER - 6MM - 260 Net +1% CM(Relevant in meter)	
2	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER EMB DYED FABRIC. WIDTH-66" GSM-67 (+/-10%)	28960 Nos.	3	100% POLYESTER EMB DYED Net +2% FABRIC. WIDTH-66" GSM-67 (+/-10%)	
			4	NYLON ZIPPER- 6MM - 260 Net +1% CM(Relevant in meter)	
3	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER EMB DYED FABRIC. WIDTH-60" GSM-65 (+/-10%)	10800 Nos.	5	100% POLYESTER EMB DYED Net +2% FABRIC. WIDTH-60" GSM-65 (+/- 10%)	
			6	NYLON ZIPPER(Relevant in meter) Net +1%	
			7	SLIDERS(in numbers Relevant) Net +1%	
4	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER EMB DYED FABRIC. WIDTH-60" GSM-65 (+/-10%)	39600 Nos.	8	100% POLYESTER EMB DYED Net +2% FABRIC. WIDTH-60" GSM-65 (+/- 10%)	
			9	NYLON ZIPPER(Relevant in meter) Net +1%	
			10	SLIDERS(in numbers Relevant) Net +1%	
5	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER	99720 Nos.	11	100% POLYESTER EMB DYED Net +2% FABRIC. WIDTH-60" GSM-65 (+/- 10%)	

	EMB DYED FABRIC. WIDTH-60" GSM-65 (+/-10%)	12	NYLON ZIPPER(Relevant in meter) Net +1%
		13	SLIDERS(in numbers Relevant) Net +1%
6	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER WR CIRE EMB DYED FABRIC. WIDTH-58" GSM-65 (+/-10%)	14	100% POLYESTER WR CIRE EMB Net +2% DYED FABRIC. WIDTH-58" GSM- 65 (+/-10%)
	132000 Nos.	15	NYLON ZIPPER(Relevant in meter) Net +1%
		16	SLIDERS(in numbers Relevant) Net +1%
7	SLEEPING BAG WITH NYLON ZIPPER 76800 Nos. MADE FROM 100% POLYESTER WR CIRE EMB DYED FABRIC. WIDTH - 58" GSM-65 (+/-10%)	17	100% POLYESTER WR CIRE EMB Net +2% DYED FABRIC. WIDTH - 58" GSM-65 (+/-10%)
		18	NYLON ZIPPER(Relevant in meter) Net +1%
		19	SLIDERS(in numbers Relevant) Net +1%
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	4 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	VARAHAMURTI FLEXIRUB INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	018505000198AM19
RA File Number	052404000583 AM19
Licence No and Date	0510409344/15/01/2019
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	5 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00004290AM23

RA File Number	522404000096 AM19		
Licence No and Date	5210043004/22/03/2019		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided approve the input out norms as under:			
Export item	Qty.	Import item	Qty. Recommended
M TYPE/ ST TYPE METALLIC YARN	288732 Kg.	POLYESTER FILM / PET FILM / BOPET FILM	303168 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	6 / NC/5/MEET/Jan/202223/26		
Case Status	Case Deferred		
Party Name	ARJAN IMPEX PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00000237AM23		
RA File Number	052304000036 AM20		
Licence No and Date	0510410366/25/04/2019		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.			
The case stands deferred.			

Case No.	7 / NC/5/MEET/Jan/202223/26		
Case Status	Case Deferred		
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00001484AM23		
RA File Number	039504000899 AM20		
Licence No and Date	0310833369/12/12/2019		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply and same has been sent on mail to technical authority on 29.01.2023. After detailed deliberation, committee decided to defer the case for examination & comments of concerned technical			

authority.

The case stands deferred.

Case No.	8 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005379AM23
RA File Number	06240400004 AM21
Licence No and Date	0610039485/30/04/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	9 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005374AM23
RA File Number	06240400010 AM21
Licence No and Date	0610039503/01/06/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	10 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005378AM23
RA File Number	062404000015 AM21
Licence No and Date	0610039519/19/06/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	11 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	018505000267AM21
RA File Number	052404000228 AM21
Licence No and Date	0510414903/17/08/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of the fabric in Sq. Mtr giving CAD/CAM and efficiency chart. 2. Net content and wastage separately. 3. To fill accordingly 4 E annexure. <p>The case stands deferred.</p>	

Case No.	12 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005375AM23
RA File Number	062404000040 AM21
Licence No and Date	0610039605/10/09/2020
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	018405000786AM21
RA File Number	042404000107 AM21
Licence No and Date	0410167151/12/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative has appeared for personal hearing through VC on date 02.02.2023 and explained their case along with the samples of the export product. The committee observed that firm had taken adv. Auth for import of unprinted fabric but the firm explained their justification for high consumption due to matching of printed design in garment supported with sample of export product made of printed fabric. After detailed deliberation, committee decided to ask the firm to furnish their clarification on this issue.

The case stands deferred.

Case No.	14 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005453AM23
RA File Number	018405000842 AM21
Licence No and Date	0710117294/19/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. The firms have used multiple fabric in each export product. The quantity requested is not clear from the image of garment. After detailed deliberation, the committee decided to ask the firm to appear for personal hearing with sample of export product.

The case stands deferred.

Case No.	15 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005376AM23
RA File Number	062404000068 AM21
Licence No and Date	0610039701/26/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	16 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005371AM23
RA File Number	062404000067 AM21
Licence No and Date	0610039704/26/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	17 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00001646AM23
RA File Number	52AA04004705 AM21
Licence No and Date	5211000068/24/12/2020

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to ask the firm to furnish the justification for use and import of polyester yarn since metallic yarn is made from polyester film which have been shown as ingenious.</p>	
<p>The case stands deferred.</p>	

Case No.	18 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005451AM23
RA File Number	07AA04008020 AM21
Licence No and Date	0711000460/08/02/2021

Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation, the committee decided to approve the input output norms as under:</p>				
S.N.	Export item	Qty.	Import item	Qty. Recommended
2.	<p>Mens Vest Coat</p> <p>Style No Y95VM0108 & Y95VM010T</p> <p>made of 68% POLYESTER 29% VISCOSE ,3% ELASTANE WOVEN FABRIC GSM 210+/10%</p>	605 Nos.	<p>68% POLYESTER 29% VISCOSE ,3% ELASTANE WOVEN FABRIC GSM 210+/10%</p>	1.0 Sq. Mtr/Pc
3.	<p>Mens Vest Coat</p> <p>Style No Y15VM020</p> <p>made of 69% POLYESTER 29% VISCOSE, 2% ELASTANE WOVEN FABRIC GSM 210+/10%</p>	1880 Nos.	<p>69% POLYESTER 29% VISCOSE, 2% ELASTANE WOVEN FABRIC GSM 210+/10%</p>	1.33 Sq. Mtr/Pc
<p>*On the request of the applicant, import items for export-1, Lining fabrics for export-2,3 are not recommended.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

Case No.	19 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	Blue Bolt

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00091202AM21
RA File Number	03AA04024860 AM21
Licence No and Date	0311001958/24/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	20 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00004656AM23
RA File Number	05AA04037940 AM21
Licence No and Date	0511001589/08/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, committee decided to ask the firm to appear before NC for personal hearing.</p> <p>The case stands deferred.</p>	

Case No.	21 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005362AM23
RA File Number	06AA04004541 AM21
Licence No and Date	0611000273/24/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p>	

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005363AM23
RA File Number	06AA04001236 AM22
Licence No and Date	0611000406/24/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	23 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005365AM23
RA File Number	06AA04001741 AM22
Licence No and Date	0611000443/03/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	24 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005366AM23
RA File Number	06AA04001738 AM22
Licence No and Date	0611000466/09/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	25 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005367AM23
RA File Number	06AA04002453 AM22
Licence No and Date	0611000516/25/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	26 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005368AM23
RA File Number	06AA04002673 AM22
Licence No and Date	0611000528/30/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	27 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.	
The case stands deferred.	

Case No.	28 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	THE RUG REPUBLIC
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005204AM23
RA File Number	05AA04039077 AM22
Licence No and Date	0511003439/02/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation, Committee decided to defer the case for examination & comments of concerned technical authority.	
The case stands deferred.	

Case No.	29 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023

and Date	
HQ File Number	HQRNORM REVIW00005267AM23
RA File Number	06AA04003943 AM22
Licence No and Date	0611000560/08/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	30 / NC/5/MEET/Jan/202223/26			
Case Status	Case Approved			
Party Name	ALPINE APPARELS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023			
HQ File Number	HQRNORM REVIW00004531AM23			
RA File Number	05AA04052634 AM22			
Licence No and Date	0511003569/09/07/2021			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>				
EXPORT PRODUCT 1		100 PERCENT LEATHER HAND BAGS		
QTY	100 NOS			
S. No.	Import Item Description	UOM	TECHNICAL / SPECIFICATIO NS	Qty. Recommended
1	FINISHED COW LEATHER	SQFT	leather	NET CONTENT + 7.5% WASTAGE
	Cotton Fabrics - Dyed/ Bleached/ Washed in various colors with GSM 200 (+/- 10%) & GSM 540 (+/-		GSM 200 & GSM 540	

2	10%). Width ranging from 42"-60"	SQMTRS	(+/- 10%)	NET CONTENT + 5% WASTAGE
	Nylon Fabrics - Dyed/ in various colors with GSM 180 (+/- 10%) & GSM 380 (+/- 10%). Width ranging		GSM 180 & GSM 380	
3	from 42"-60"	SQMTRS	(+/- 10%)	NET CONTENT + 5% WASTAGE
	Polyester Fabrics - Dyed in various colors with GSM 250 (+/- 10%) & GSM 440 (+/- 10%). Width ranging		GSM 250 & GSM 440	
4	from 42"-60"	SQMTRS	(+/- 10%)	NET CONTENT + 5% WASTAGE
	Nylon/Polyester Fabrics - Pu Coated in various colors with GSM 250 (+/- 10%) & GSM 440 (+/-		GSM 250 & GSM 440	NET CONTENT + 5% WASTAGE
5	10%). Width ranging from 42"-60"	SQMTRS	(+/- 10%)	
6	Mesh Fabric	METER	--	NET CONTENT + 5% WASTAGE
	PU SYNTHETIC & impregnated coated/ covered or laminated fabric		0.8mm to 1.4 mm	
7		SQMTRS		NET CONTENT + 5% WASTAGE
8	Transparent sheet	SQMTRS	0.1 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
9	Talin - Plastic sheet in various thickness	SQMTRS	0.3 mm to 0.9 mm	NET CONTENT + 1% WASTAGE
	Salpa/Board in various thickness & forms		0.2 mm to 1.00 mm	
10		SQMTRS		NET CONTENT + 1% WASTAGE
	Tela Adhesive/ cotton fabric with GSM 50 (+/- 10%) & GSM 180 (+/-		GSM 50 & GSM 180	
11		SQMTRS		NET CONTENT + 1%

	10%)		(+/-	WASTAGE
12	Microfibre Sintex etc. - RUBBERISED TEXTILE FABRIC in various thickness	MTRS	GSM 200 + - 10% to GSM 400 + - 10%	NET CONTENT + 1% WASTAGE
13	Canapina , Guttaperga etc. - RUBBERISED TEXTILE FABRIC	SQMTRS	GSM 75 + - 7 10%	NET CONTENT + 1% WASTAGE
14	Antistrappo - Nylon Woven	SQMTRS	GSM 80 + - 10%	NET CONTENT + 1% WASTAGE
15	High Density Non Woven	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
16	Felt in various thickness	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
17	PVC tubular cord	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
18	PVC beading wire	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
19	Cotton cord/String	MTRS	0.3 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
20	Gross grain tape	MTRS	0.9 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
21	webbings in various widths and colors	MTRS	2.0 TO 2.5 MM	NET CONTENT + 1% WASTAGE
22	metal zippers in cut length with sizes varying from 12 cm to 64 cm, in various finishes	PCS	in metal	NET CONTENT + 1% WASTAGE

23	metal zippers in various finishes	MTRS	in metal	NET CONTENT + 1% WASTAGE
24	Nylon zippers in different teeth sizes	MTRS	# 3 to # 10	NET CONTENT + 1% WASTAGE
25	Nylon Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
26	Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
27	Zip sliders	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
28	Zip stoppers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
29	Metal Chain	MTRS	in metal	NET CONTENT + 1% WASTAGE
30	Metal Locks	PCS	in metal	NET CONTENT + 1% WASTAGE
31	Eyelets	PCS	in metal	NET CONTENT + 1% WASTAGE
32	Magnet	Pcs	in metal	NET CONTENT + 1% WASTAGE
33	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	PCS	in metal	NET CONTENT + 1% WASTAGE
34	Buttons	PCS	in metal	NET CONTENT + 1% WASTAGE
35	Logo letters	SET	in metal	NET CONTENT + 1% WASTAGE
36	Cotton thread of various colors & thickness	MTRS	of cotton	NET CONTENT + 1% WASTAGE
37	Polyester thread of various colors & thickness	MTRS	of polyester	NET CONTENT + 1% WASTAGE

38	Semi waxed thread of various colors	MTRS	of semi waxed	NET CONTENT + 1% WASTAGE
39	Edge ink in various colors - Leather polish	KG	leather polish	NET CONTENT + 1% WASTAGE
40	Edge coloring chemicals - Leather polish	KG	leather polish	NET CONTENT + 1% WASTAGE
41	Synthetic / Latex	KG	water based adhesive	NET CONTENT + 1% WASTAGE
42	Cardboard Sheets in various sizes	PCS	of paper	AS PER PACKAGING POLICY
43	Cotton bag in various sizes & colors	PCS	of cotton	AS PER PACKAGING POLICY
44	Polyester/Nylon/Rayon Bags	PCS	of polyester	AS PER PACKAGING POLICY
45	Paper Label	PCS	of paper	AS PER PACKAGING POLICY
46	Woven Label	PCS	of woven	AS PER PACKAGING POLICY
47	Hanger	PCS	of plastic	AS PER PACKAGING POLICY
48	Care booklets	PCS	of paper	AS PER PACKAGING POLICY
49	Envelope	PCS	of paper	AS PER PACKAGING POLICY
50	Tag	PCS	of paper	AS PER PACKAGING POLICY
51	Sticker	PCS	sticker	AS PER PACKAGING POLICY
EXPORT PRODUCT 2		100 PERCENT LEATHER LADIES HAND BAGS		

QTY SL. NO. 2		69690 Nos		
52	FINISHED COW LEATHER	SQFT	Technical specification	NET CONTENT + 10% WASTAGE
53	Cotton Fabrics - Dyed/ Bleached/ Washed in various colors with GSM 200 (+/- 10%) & GSM 540 (+/- 10%). Width ranging from 42"-60"	SQMTRS	GSM 200 & GSM 540 (+/- 10%)	NET CONTENT + 5% WASTAGE
54	Nylon Fabrics - Dyed/ in various colors with GSM 180 (+/- 10%) & GSM 380 (+/- 10%). Width ranging from 42"-60"	SQMTRS	GSM 180 & GSM 380 (+/- 10%)	NET CONTENT + 5% WASTAGE
55	Polyester Fabrics - Dyed in various colors with GSM 250 (+/- 10%) & GSM 440 (+/- 10%). Width ranging from 42"-60"	SQMTRS	GSM 250 & GSM 440 (+/- 10%)	NET CONTENT + 5% WASTAGE
56	Nylon/Polyester Fabrics - Pu Coated in various colors with GSM 250 (+/- 10%) & GSM 440 (+/-	SQMTRS	GSM 250 & GSM 440 (+/- 10%)	NET CONTENT + 5% WASTAGE
57	Mesh Fabric	METER	--	NET CONTENT + 5% WASTAGE
58	PU SYNTHETIC & impregnated coated/ covered or laminated fabric GSM 100 (+ - 10%) TO GSM 400 (+ - 10%)	SQMTRS	0.8mm to 1.4 mm	NET CONTENT + 5% WASTAGE
59	Transparent sheet of PVC	SQMTRS	0.1 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
60	Talin - Plastic sheet in various	SQMTRS	0.3 mm to	NET CONTENT + 1% WASTAGE

	thickness		0.9 mm	
61	Salpa/Board in various thickness & forms	SQMTRS	0.2 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
62	Tela Adhesive/ cotton fabric with GSM 50 (+/- 10%) & GSM 180 (+/- 10%)	SQMTRS	GSM 50 & GSM 180 (+/- 10%)	NET CONTENT + 1% WASTAGE
63	Microfibre Sintex etc. - RUBBERISED TEXTILE FABRIC in various thickness	MTRS	GSM 200 + - 10% to GSM 400 + - 10%	NET CONTENT + 1% WASTAGE
64	Canapina , Guttaperga etc. - RUBBERISED TEXTILE FABRIC	SQMTRS	GSM 75 + - 10%	NET CONTENT + 1% WASTAGE
65	Antistrappo - Nylon Woven	SQMTRS	GSM 80 + - 10%	NET CONTENT + 1% WASTAGE
66	High Density Non Woven	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
67	Felt in various thickness	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
68	PVC tubular cord	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
69	PVC beading wire	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
70	Cotton cord/String	MTRS	0.3 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
71	Gross grain tape	MTRS	0.9 mm to 2.00 mm	NET CONTENT + 1% WASTAGE

72	webbings in various widths and colors	MTRS	2.0 TO 2.5 MM	NET CONTENT + 1% WASTAGE
73	metal zippers in cut length with sizes varying from 12 cm to 64 cm, in various finishes	PCS	in metal	NET CONTENT + 1% WASTAGE
74	metal zippers in various finishes	MTRS	in metal	NET CONTENT + 1% WASTAGE
75	Nylon zipers in different teeth sizes	MTRS	# 3 to # 10	NET CONTENT + 1% WASTAGE
76	Nylon Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
77	Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
78	Zip sliders	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
79	Zip stoppers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
80	Metal Chain	MTRS	in metal	NET CONTENT + 1% WASTAGE
81	Metal Locks	PCS	in metal	NET CONTENT + 1% WASTAGE
82	Eyelets	PCS	in metal	NET CONTENT + 1% WASTAGE
83	Magnet	pcs	in metal	NET CONTENT + 1% WASTAGE

84	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	PCS	in metal	NET CONTENT + 1% WASTAGE
85	Buttons	PCS	in metal	NET CONTENT + 1% WASTAGE
86	Logo letters	SET	in metal	NET CONTENT + 1% WASTAGE
87	Cotton thread of various colors & thickness	MTRS	of cotton	NET CONTENT + 1% WASTAGE
88	Polyester thread of various colors & thickness	MTRS	of lolyester	NET CONTENT + 1% WASTAGE
89	Semi waxed thread of various colors	MTRS	of semi waxed	NET CONTENT + 1% WASTAGE
90	Egde ink in various colors - Leather polish	KG	leather polish	NET CONTENT + 1% WASTAGE
91	Edge coloring chemicals - Leather polish	KG	leather polish	NET CONTENT + 1% WASTAGE
92	Synthetic / Latex	KG	water based adhesive	NET CONTENT + 1% WASTAGE
93	Cardboard Sheets in various sizes	PCS	of paper	AS PER PACKAGING POLICY
94	Cotton bag in various sizes & colors	PCS	of cotton	AS PER PACKAGING POLICY
95	Polyester/Nylon/Rayon Bags	PCS	of polyester	AS PER PACKAGING POLICY
96	Paper Label	PCS	of paper	Net to net
97	Woven Label	PCS	of woven	Net to net

98	Hanger	PCS	of plastic	Net to net
99	Care booklets	PCS	of paper	Net to net
100	Envelope	PCS	of paper	Net to net
101	Tag	PCS	of paper	Net to net
102	Sticker(Relevant)	PCS	sticker	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	31 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CONCEPT CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005309AM23
RA File Number	05AA04052043 AM22
Licence No and Date	0511003633/13/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms. After detailed deliberation and based on recommendation of technical authority, committee decided to ask the firm to justify requirement of 3.69 SQM per pc for ladies trouser.</p> <p>The case stands deferred.</p>	

Case No.	32 / NC/5/MEET/Jan/202223/26
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00002156AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	33 / NC/5/MEET/Jan/202223/26
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005254AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	34 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00005237AM23		
RA File Number	05AA04057689 AM22		
Licence No and Date	0511003823/26/07/2021		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No- NC/5/MEET/Oct/202223/15 dated 23.11.2022. After detailed deliberation and based on recommendation of technical authority, committee decided re-fix the input output norms as under:</p>			
Export item	Qty.	Import item	Qty. Recommended
LEATHER JACKETS made from sheep finished leather	8500 Nos.	SHEEP FINISHED LEATHER	2.41 Sq. Mtr/Pc
		WADDING 100 PERCENT RECYCLED PET FIBER	Net+2%
		WADDING 60 PERCENT RPET 40 PERCENT PES	Net+2%
		LINING 100 PERCENT VISCOSE GSM 80 plus minus 10 PERCENT to 150 plus minus 10 PERCENT	Net+1%

		NON-WOVEN FUSIBLE INTERLINING 100 PERCENT PES GSM 42 plus minus 10 PERCENT	Net+1%
		WOVEN FUSIBLE INTERLINING 100 PERCENT POLYESTER GSM 45 plus minus 10 PERCENT	Net+1%
LEATHER JACKETS	15600 Nos.	LEATHER WET BLUE	3.08 Sq. Mtr/Pc
Made from wet blue leather.		WADDING 100 PERCENT RECYCLED PET FIBER	Net+2%
		WADDING 60 PERCENT RPET 40 PERCENT PES	Net+2%
		LINING 100 PERCENT VISCOSE GSM 80 plus minus 10 PERCENT to 150 plus minus 10 PERCENT	Net+1%
		NON-WOVEN FUSIBLE INTERLINING 100 PERCENT PES GSM 42 plus minus 10 PERCENT	Net+1%
		WOVEN FUSIBLE INTERLINING 100 PERCENT POLYESTER GSM 45 plus minus 10 PERCENT	Net+1%

Accessories are allowed on "Net +1%" with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	35 / NC/5/MEET/Jan/202223/26
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00002157AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Jan/202223/26
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Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005258AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	37 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	38 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00165745AM22
RA File Number	05AA04070903 AM22
Licence No and Date	0511004192/18/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	40 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00004324AM23
RA File Number	07AA04023406 AM22
Licence No and Date	0711001807/31/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No- NC/5/MEET/Mar/202122/17 dated 20.04.2022. After detailed deliberation and based on recommendation of technical authority, committee decided to ask the firm to furnish the justification of requirement more than SION supported with relevant documents.</p> <p>The case stands deferred.</p>	

Case No.	41 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005294AM23
RA File Number	03AA04078983 AM22
Licence No and Date	0311006691/03/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Accessories net to net with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	42 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00001478AM23
RA File Number	03AA04078983 AM22
Licence No and Date	0311006691/03/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Accessories net to net with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	43 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.

The case stands deferred.

Case No.	44 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved

Party Name	RUKSH ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005214AM23
RA File Number	06AA04006536 AM22
Licence No and Date	0611000717/13/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	45 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SARATHY EXPORT FABRICS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00002920AM23
RA File Number	32AA04021890 AM22
Licence No and Date	3211001724/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> 1. Size of the bag 34.2*34.2 cms. How the consumption works out to be 0.585 SQM per pc of bag to be given in the calculation sheet supported by CAD. 2. Weight of the input fabric used and weight of the export product to be given in kgs. 3. Wastage claimed with justification <p>The firm has submitted their reply and none of the queries raise in DL are attended. therefore, the committee decided to ask the firm to proper reply as mentioned above otherwise this case will be rejected.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	46 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005369AM23
RA File Number	06AA04007380 AM22

Licence No and Date	0611000800/14/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	47 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	CREATIVE GARMENTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM APPLY 00214974AM22		
RA File Number	03AA040109297 AM22		
Licence No and Date	0311007743/18/10/2021		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>			
Export item	Qty.	Import item	Qty. recommended
SILK LINER MADE FROM 100 PERCENT SILK FABRIC WIDTH 140 CM GSM 32+/-10%	70000 Nos.	100 PERCENT SILK FABRIC WIDTH 140 CM GSM 32+/-10%	2.393 Mtr/Pc
SILK LINER MADE FROM 100 PERCENT SILK FABRIC WIDTH 90 CM GSM 32+/-10%	3000 Nos.	100 PERCENT SILK FABRIC WIDTH 90 CM GSM 32+/-10%	4.41 Mtr/Pc
GSM should be matched in export and import items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	48 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	KARAN LETEX LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00005370AM23		

RA File Number	06AA04007556 AM22
Licence No and Date	0611000832/22/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	49 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	50 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	PIONEER CALICOS PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005280AM23
RA File Number	31AA04029172 AM22
Licence No and Date	3111000745/02/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms, approved in NC Meeting No- NC/5/MEET/Sep/202223/9 dated 04.10.2022. After detailed deliberation and based on recommendation of technical authority; decided to re-fix the Adhoc norms as applied for.</p> <p>GSM should be matched in export and import items.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	51 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00004530AM23
RA File Number	05AX04000001 AM22
Licence No and Date	0511006660/06/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	52 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005282AM23
RA File Number	05AA040108597 AM22
Licence No and Date	0511006697/07/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation, the committee decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	53 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00279619AM22
RA File Number	03AA040115471 AM22
Licence No and Date	0311009295/08/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply vide email dated 09.11.20222 and same has been sent to technical authority by mail dated 14.12.20222. The committee also noted that comments/views from technical authority are still awaited and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	54 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005264AM23
RA File Number	06AA04008429 AM22
Licence No and Date	0611000945/09/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	55 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005361AM23
RA File Number	05AX04000098 AM22
Licence No and Date	0511006791/10/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation, the committee decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	56 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved

Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005263AM23
RA File Number	06AX04000003 AM22
Licence No and Date	0611000958/13/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	57 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	GAURAV INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00005525AM23		
RA File Number	05AX04000171 AM22		
Licence No and Date	0511006995/17/12/2021		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that NC-V had inadvertently mentioned wrong fabric composition in NC decision of Adv. Auth no 0511006995 Dated 17.12.2021 in Meeting No- NC/5/MEET/Dec/202223/21 dated 29.12.2022. after detailed deliberation, the committee decided to rectify the norms as under:</p>			
Export item	Qty.	Import item	Qty. Recommendation
MENS SHIRT (HALF SLEEVE) STYLE NO. 795869859001 SS CC LEAF PRINT MADE OF	1382 nos.	55% Cotton 45% Lyocell PRINTED WOVEN FABRIC GSM 137+/- 10%	3800 Sq. Mtr
55% Cotton 45% Lyocell PRINTED WOVEN FABRIC GSM 137+/-10%			
LADIES KAFTAN STYLE NO. 2958770128 BEACH CAFTAN MADE OF	300 Nos.	61% COTTON 39% POLYESTER DYED WOVEN FABRIC GSM 44+/-10%	744 Sq. Mtr

61% COTTON 39% POLYESTER DYED WOVEN FABRIC GSM 44+/-10% AND 100% COTTON DYED WOVEN FABRIC GSM 80+/-10%	100% COTTON DYED 270 Sq. Mtr. WOVEN FABRIC GSM 80+/-10%
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	58 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005473AM23
RA File Number	05AX04000240 AM22
Licence No and Date	0511007038/20/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms along with personal hearing to explain high consumption. The committee decided to acceded the firm's request and defer the case for personal hearing in next NC Meeting.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	59 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	RUKSH ENTERPRISES		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00005215AM23		
RA File Number	06AX04000043 AM22		
Licence No and Date	0611001033/05/01/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>			
Export item	Qty.	Import item	Qty. Recommended
FLY MASK CONTAINING 19666.66 MTR 100 % POLYESTER MESH NET TEXTILINE FABRIC GSM 450+/-10%	46932 Pcs.	100 % POLYESTER MESH NET TEXTILINE FABRIC GSM 450+/-10%	20552 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	60 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005216AM23
RA File Number	05AX04000512 AM22
Licence No and Date	0511007803/10/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation, Committee decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	61 / NC/5/MEET/Jan/202223/26
Case Status	Case Rejected
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005218AM23
RA File Number	05AX04000527 AM22
Licence No and Date	0511007802/10/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms with higher wastages on finished leather. After detailed deliberation and based on recommendation of technical authority, Committee decided to maintain status quo of its last decision and reject this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	62 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005261AM23
RA File Number	06AX04000042 AM22

Licence No and Date	0611001056/13/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	63 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005262AM23
RA File Number	06AX04000048 AM22
Licence No and Date	0611001055/13/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	64 / NC/5/MEET/Jan/202223/26
Case Status	Case Withdrawn
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00321273AM22
RA File Number	05AX04000559 AM22
Licence No and Date	0511007996/17/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished Non-utilization certificate for the Adv. Auth no 0511007996 dated 17.01.2022. Therefore, committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	65 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00334278AM22
RA File Number	05AX04000776 AM22
Licence No and Date	0511008308/28/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that factory visit was decided to see the manufacturing process and consumption. The committee noted that due to some unavoidable circumstances, visit date could not be finalised, and decided to defer the case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	66 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005265AM23
RA File Number	06AX04000082 AM22
Licence No and Date	0611001114/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	67 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005386AM23
RA File Number	02AX04000087 AM22
Licence No and Date	0211001907/03/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Shirt	2500 Nos.	100% COTTON GSM 250+/10 WIDTH 1.57 MTRS	2.50 Sq. Mtr/Pc
	Made of 100% COTTON GSM 250+/10		THREAD	200 Mtr.
2	Pant	1500 Nos.	100% COTTON GSM 250+/10 WIDTH 1.57 MTRS	2.50 Sq. Mtr/Pc
	Made of 100% COTTON GSM 250+/10		THREAD	200 Mtr.
3	Overall	5000	100% COTTON GSM 250+/10 WIDTH 1.57 MTRS	4.50 Sq. Mtr/Pc
	Made of 100% COTTON GSM Nos. 250+/10		THREAD	300 Mtr.
4	Overall	3000 Nos.	100% COTTON GSM 315+/10 WIDTH 1.57 MTRS	4.50 Sq. Mtr/Pc
	Made of 100% COTTON GSM 315+/10		THREAD	300 Mtr.

The accessories (Button & Zipper) are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	68 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005266AM23
RA File Number	06AX04000081 AM22
Licence No and Date	0611001115/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Jan/202223/26
Case Status	Case Withdrawn
Party Name	M3R SEAMLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00357391AM22
RA File Number	05AX04000840 AM22
Licence No and Date	0511009091/16/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has surrendered the Adv. Auth. at CLA-Delhi on dated 30.11.2022 without utilization. Therefore, committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	70 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	PLASTI WEAVE INDUSTRIES LLP		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM REVIW00005293AM23		
RA File Number	13AX04000090 AM22		
Licence No and Date	1311001032/22/02/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>			
Export item	Qty.	Import item	Qty. recommended
Disposable Non- Woven Shoe cover range between 32 GSM to 63GSM (PP Granules Net Weight-6.40 MT) (PP granules EXXON Net Weight-0.80 MT) (LDPE Net Weight: 0.80 MT)	8 MT	Polypropylene Granules	7.41 MT
		Polypropylene Granules (EXXON)	0.93 MT
		LDPE	0.86 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	71 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00372745AM22
RA File Number	05AX04001162 AM22
Licence No and Date	0511010573/02/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Details of Export List	Qty.	Import item	Qty. Recommended
Ladies Dress Made of 100% Polyester Printed Woven Fabric GSM 72 (+/-10%)	2456 Nos.	100% Polyester Printed Woven Fabric GSM 72 (+/- 10%)	4.50 Sq. Mtr/Pc
And 100% Polyester Dyed Woven Fabric GSM 70 (+/-10%)		100% Polyester Dyed Woven Fabric GSM 70 (+/-10%)	3.70 Sq. Mtr/Pc
Style No. BK973, 177243			

GSM should be matched in export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	72 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00389761AM22
RA File Number	04AX04000330 AM22
Licence No and Date	0411002916/16/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Decorative Pouches 150mm X 230 MM, Made Out Of 100% Polyester Pleated Satin Fabric Width 150 CM GSM 150 (+/-5%)	152400 Nos.	100% Polyester Pleated Satin Fabric Width 150 CM GSM 150 (+/-5%) Polyester Cord 3 MM With Assorted Colour	1.02 Sq. Mtr/Sq. Mtr Content in Export product 1.01 Mtr/Mtr Content in Export product
2	Decorative Pouches 150mm X 285MM, Made Out Of 100% Polyester Pleated Satin Fabric Width 150 CM GSM 150 (+/-5%)	196080 Nos.	100% Polyester Pleated Satin Fabric Width 150 CM GSM 150 (+/-5%) Polyester Cord 3 MM With Assorted Colour	1.02 Sq. Mtr/Sq. Mtr Content in Export product 1.01 Mtr/Mtr Content in Export product
3	Decorative Pouches 210mm X 335 MM, Made Out Of 100% Polyester Pleated Satin Fabric Width 160 CM GSM 150 (+/-5%)	256380 Nos.	100% Polyester Pleated Satin Fabric Width 160 CM GSM 150 (+/-5%) Polyester Cord 3 MM With Assorted Colour	1.02 Sq. Mtr/Sq. Mtr Content in Export product 1.01 Mtr/Mtr Content in Export product
4	Decorative Pouches 150mm X 385 MM, Made Out Of 100% Polyester Pleated Satin Fabric Width 150 CM GSM 150 (+/-5%)	68700 Nos.	100% Polyester Pleated Satin Fabric Width 150 CM GSM 150 (+/-5%) Polyester Cord 3 MM With Assorted Colour	1.02 Sq. Mtr/Sq. Mtr Content in Export product 1.01 Mtr/Mtr Content in Export product

GSM should be matched in export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	73 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00000121AM23
RA File Number	04AX04000382 AM22
Licence No and Date	0411003049/07/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-8 and G-14, the following norms are recommended:

Export item-1: GENTS LEATHER SHOE UPPERS

Qty.: 1500 pairs

Import items:

S No	DESCRIPTION	Material Specification	Pairs	Our Requirement
1	COW FINISHED LEATHER	Cow Parma Doc(Relevant thickness)	15000	42516 SQFT
2	STIFFNER	RENOTEX C 130 STIFFENER 1.25 TO 1.35MM	15000	Net to Net (787.50 sqmtr)
3	TOE PUFF	TENOFLEX V 45 Y 0.95 TO 1.05MM	15000	Net to Net (787.50 sqmtr)

Export item-2: GENTS LEATHER BOOT UPPERS

Qty.: 1000 pairs

Import items:

S No	DESCRIPTION	Material Specification	Pairs	Our Requirement
4	COW FINISHED LEATHER	Cow Parma Doc (Relevant thickness)	1,000	2147.25 SQFT
5	COW FINISHED LEATHER	Cow Parma Doc (Relevant thickness)	1,000	2147.25 SQFT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	74 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00000304AM23
RA File Number	05AX04000127 AM23
Licence No and Date	0511011935/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export item: - LADIES LEATHER HAND BAGS

Qty.- 40000 Units.

Import items recommendation:

Input Serial No.	Import item name	Item Technical Characteristics	UOM	Qty. Recommended
1	Finished Cow Leather	Leather(Relevant thickness)_	SQFT	NET CONTENT + 7.5 % WASTAGE
2	Cotton Fabrics - Dyed/ Bleached/ Washed in various colors with GSM 200 (+/- 10%) & GSM 540 (+/- 10%). Width	GSM 200 (+/- 10%) & GSM 540 (+/- 10%).	SQMTRS	NET CONTENT + 5%

	ranging from 42"-60"			WASTAGE
	Polyester Fabrics - Dyed in various colors with GSM 250 (+/- 10%) & GSM 440 (+/- 10%).	GSM 250 (+/- 10%) & GSM 440 (+/- 10%)		
3	Width ranging from 42"-60"		SQMTRS	NET CONTENT + 5% WASTAGE
	Nylon/Polyester Fabrics - Pu			
	Coated in various colors with GSM 250 (+/- 10%) & GSM 440 (+/- 10%). Width ranging from 42"-60"	GSM 250 (+/- 10%) & GSM 440 (+/- 10%)		
4			SQMTRS	NET CONTENT + 5% WASTAGE
	PU SYNTHETIC & impregnated			
	coated/ covered or laminated fabric	GSM 110 + - 10%		
5			SQMTRS	NET CONTENT + 5% WASTAGE
	Transparent sheet	0.1 mm to 2.00 mm		
6			SQMTRS	NET CONTENT + 1% WASTAGE
	Talin - Plastic sheet in various thickness	0.3 mm to 0.9 mm		
7			SQMTRS	NET CONTENT + 1% WASTAGE
	Salpa/Board in various thickness & forms	0.2 mm to 1.00 mm		
8			SQMTRS	NET CONTENT + 1% WASTAGE
	Tela Adhesive/ cotton fabric	GSM 50 (+/- 10%) &		
	with GSM 50 (+/- 10%) & GSM 180 (+/- 10%)	GSM 180 (+/- 10%)		
9			SQMTRS	NET CONTENT + 1% WASTAGE
	Microfibre Sintex etc. -	GSM 200 + - 10% to		
	RUBBERISED TEXTILE FABRIC in various thickness	GSM 400 + - 10%		
10			SQMTRS	NET CONTENT + 1% WASTAGE
	Antistrappo - Nylon Woven	in sheet width		
11		1x1.5mtr	SQMTRS	NET CONTENT + 1% WASTAGE

12	High Density Non-Woven	0.5 mm to 1.2 mm	SQMTRS	NET CONTENT + 1% WASTAGE
13	Felt in various thickness	0.5 mm to 1.2 mm	SQMTRS	NET CONTENT + 1% WASTAGE
14	PVC tubular cord	0.5 mm to 1.00 mm	MTRS	NET CONTENT + 1% WASTAGE
15	PVC beading wire	0.5 mm to 1.00 mm	MTRS	NET CONTENT + 1% WASTAGE
16	Cotton cord/String	0.3 mm to 2.00 mm	MTRS	NET CONTENT + 1% WASTAGE
17	Gross grain tape	0.9 mm to 2.00 mm	MTRS	NET CONTENT + 1% WASTAGE
18	webbings in various widths and colors	2.0 TO 2.5 MM	MTRS	NET CONTENT + 1% WASTAGE
19	metal zippers in cut length with sizes varying from 12 cm to 64 cm, in various finishes	12 cm to 64 cm,	PCS	NET CONTENT + 1% WASTAGE
20	metal zippers in various finishes	in metal	MTRS	NET CONTENT + 1% WASTAGE
21	Nylon Zippers in different teeth sizes	# 3 to # 10	MTRS	NET CONTENT + 1% WASTAGE
22	Nylon Zip Pullers	# 3 to # 10	PCS	NET CONTENT + 1% WASTAGE
23	Zip Pullers	# 3 to # 10	PCS	NET CONTENT + 1% WASTAGE
24	Zip sliders	# 3 to # 10	PCS	NET CONTENT + 1% WASTAGE
25	Zip stoppers	# 3 to # 10	PCS	NET CONTENT + 1% WASTAGE

26	Metal Chain	in metal	PCS	NET CONTENT + 1% WASTAGE
27	Metal Locks	in metal	PCS	NET CONTENT + 1% WASTAGE
28	Eyelets	in metal	PCS	NET CONTENT + 1% WASTAGE
29	Magnet	in metal	pcs	NET CONTENT + 1% WASTAGE
30	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	in metal	PCS	NET CONTENT + 1% WASTAGE
31	Buttons	in metal	PCS	NET CONTENT + 1% WASTAGE
32	Logo letters	in metal	SET	NET CONTENT + 1% WASTAGE
33	Cotton thread of various colors & thickness	in cones	MTRS	NET CONTENT + 1% WASTAGE
34	Polyester thread of various colors & thickness	in cones	MTRS	NET CONTENT + 1% WASTAGE
35	Semi waxed thread of various colors	in cones	MTRS	NET CONTENT + 1% WASTAGE
36	Edge ink in various colors - Leather polish	leather polish	KG	2500*
37	Edge coloring chemicals - Leather polish	leather polish	KG	888*
38	Synthetic / Latex	water based adhesive	KG	6100*

39	Cardboard boxes in various sizes	of cardboard paper	PCS	NET CONTENT + 1% WASTAGE
40	Cotton bag in various sizes & colors	of cotton	PCS	NET CONTENT + 1% WASTAGE
41	Paper Label	of paper	PCS	Net to net
42	Woven Label	of woven	PCS	Net to net
43	Hanger	of plastic	PCS	Net to net
44	Care Booklets	of paper	PCS	Net to net
45	Envelope	of paper	PCS	Net to net
46	Tag	of paper	PCS	Net to net
47	Sticker	sticker		Net to net
48	Tissue paper with GSM 32 (+/- 10%)	of paper GSM 32 (+/- 10%)	pcs	NET CONTENT + 1% WASTAGE

*subject to 2% FOB value of export combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	75 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	RAD GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00000398AM23
RA File Number	13AX04000021 AM23
Licence No and Date	1311001176/25/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	HDPE Warp Knit Fabric Content of HDPE 644 M.T., Content of Master Batch Additives 56 M.T.	700 MT	HDPE MASTER BATCH ADDITIVES	720 MT 62.72 MT
2	Shade Sails Content of HDPE 262 M.T., Content Of Master Batch Additives 38 M.T.	300 MT	HDPE MASTER BATCH ADDITIVES	301.50 MT 42.56 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00000691AM23
RA File Number	05AX04000385 AM23
Licence No and Date	0511012420/10/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
GSM should be matched in export and import items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	77 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023

HQ File Number	HQRNORM APPLY 00000722AM23
RA File Number	06AX04000062 AM23
Licence No and Date	0611001344/11/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	78 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	PIONEER CALICOS PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM REVIW00005278AM23
RA File Number	31AX04000049 AM23
Licence No and Date	3111001376/20/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms, approved in NC Meeting No- NC/5/MEET/Sep/202223/9 dated 04.10.2022. After detailed deliberation and based on recommendation of technical authority; decided to re-fix the Adhoc norms as applied for.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	79 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	R K INDUSTRIES IV		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM APPLY 00000988AM23		
RA File Number	04AX04000152 AM23		
Licence No and Date	0411003365/25/05/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda and other paper and noted that firm's representative had appeared before NC through VC for personal hearing on 02.02.2023 and explain their case. The committee heard and after detailed deliberation, decided to approve the adhoc norms as under:</p>			
Export item	Qty.	Import items	Qty. recommended

EMMA BLOUSE - LONG SLEEVE MADE OUT OF 100% LINEN WOVEN PRINTED FABRIC GSM 125 +/- 10%	220 Nos.	100% LINEN WOVEN PRINTED FABRIC GSM 125 +/- 10%	8.0 sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	80 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00000996AM23
RA File Number	03AX04000836 AM23
Licence No and Date	0311015008/26/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	81 / NC/5/MEET/Jan/202223/26			
Case Status	Case Approved			
Party Name	RAD GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023			
HQ File Number	HQRNORM APPLY 00001037AM23			
RA File Number	13AX04000050 AM23			
Licence No and Date	1311001233/27/05/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Shade Sails	210	HDPE	216 MT
Content Of HDPE 193.2 M.T.		MT		

	Content Of Master Batch Additives 16.8 M.T.		MASTER BATCH ADDITIVES	18.14 MT
2	HDPE Warp Knit Fabric	90	HDPE	84.88 MT
	Content Of HDE 78.6 M.T.	MT		
	Content Of Master Batch Additives 11.4 M.T.		MASTER BATCH ADDITIVES	12.31
				MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	82 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00001170AM23
RA File Number	05AX04000615 AM23
Licence No and Date	0511012981/03/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to ask the firm to furnish the following	
<ol style="list-style-type: none"> 1. Net content of import in the export items. 2. Justification of Nil wastage. 3. Manufacturing process. 	
The case stands deferred.	

Case No.	83 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	SERENE SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00001771AM23
RA File Number	04AX04000249 AM23
Licence No and Date	0411003573/30/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	
Taking cue from G-22, the following are recommended:	

Export item	Qty.	Import items	Qty. recommended
LEATHER SHOE UPPER	6109 pairs	SHEEP FUR LINING (Relevant thickness)	9163.5 Sq. ft.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	84 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	MADURA COATS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00001801AM23
RA File Number	07AX04000039 AM23
Licence No and Date	0711004514/01/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	85 / NC/5/MEET/Jan/202223/26			
Case Status	Case Approved			
Party Name	NEW DELHI EXPORT HOUSE			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023			
HQ File Number	HQRNORM APPLY 00002016AM23			
RA File Number	05AX04001095 AM23			
Licence No and Date	0511013732/13/07/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	LADIES BLOUSE Made of 51% Nylon 26% Cotton 23%	625 Nos.	51% Nylon 26% Cotton 23% Viscose Knitted Dyed Lace Fabric (Navy), Width: 56 Inches, GSM:	198.45 (KGS)

	Viscose Knitted Dyed Lace Fabric (Navy), GSM: 130 +/-10% (imported) with 100% Polyester Lining (Indigenous)		130+/-10% (1573.77 SQM)	
	STYLE NO: TU-231			
2	LADIES F/S SHIRT Made of 51% Nylon 26% Cotton 23% Viscose Knitted Dyed Lace Fabric (Black), GSM: 130+/-10% (imported) with 100% Polyester Lining (Indigenous)	525 Nos.	51% Nylon 26% Cotton 23% Viscose Knitted Dyed Lace Fabric (Black), Width: 56 Inches, GSM: 130+/-10% (1443.75 SQM)	187.69 (KGS)
	STYLE NO: TU-284			
3	LADIES DRESS Made of 51% Nylon 26% Cotton 23% Viscose Knitted Dyed Lace Fabric (Black), GSM: 130+/-10% (imported) with 100% Polyester Lining (Indigenous)	630 Nos.	51% Nylon 26% Cotton 23% Viscose Knitted Dyed Lace Fabric (Black), Width: 56 Inches, GSM: 130+/-10% (2441.27 SQM)	317.36 (KGS)
	STYLE NO: FH-562			
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	86 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002031AM23
RA File Number	05AX04001039 AM23
Licence No and Date	0511013752/14/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to ask the firm to furnish the following	
<ol style="list-style-type: none"> 1. Net content of import in the export items. 2. Justification of Nil wastage. 3. Manufacturing process. 	
The case stands deferred.	

Case No.	87 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	GALISTO INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002417AM23
RA File Number	03AX04002469 AM23
Licence No and Date	0311016808/02/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	88 / NC/5/MEET/Jan/202223/26			
Case Status	Case Approved			
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023			
HQ File Number	HQRNORM APPLY 00002473AM23			
RA File Number	05AX04001314 AM23			
Licence No and Date	0511014112/04/08/2022			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>				
SN.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Girls Skirt	2977	89% Polyamide 11% Elastane Knitted Dyed Fabric Width 55 Inch GSM 50 +/-10 %	4466
	Made from 89% Polyamide 11% Elastane knitted dyed Fabric Width 55 Inch GSM 50 (+/-10 %)	Nos.		Sq. Mtr.
2	Girls Dress	1933	89% Polyamide 11% Elastane Knitted Dyed Fabric Width 55 Inch GSM 50 +/-10 %	5664
	Made from 89% Polyamide 11% Elastane knitted Fibre Width 55 Inch GSM 50 (+/-10 %)	Nos.		Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	89 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002502AM23
RA File Number	03AX04002648 AM23
Licence No and Date	0311016915/05/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>Accessories are allowed on “Net to Net” basis with accountability.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	90 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002568AM23
RA File Number	05AX04001327 AM23
Licence No and Date	0511014191/10/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	91 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002570AM23
RA File Number	04AX04000412 AM23
Licence No and Date	0411003781/10/08/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>	

Taking cue from G-8 and G-13, the following norms are recommended:

Export item-1: GENTS LEATHER HALF BOOT UPPER

Qty.- 27450 pairs

S. No.	Description	Specification	Pairs	Qty. Recommended
1	BOVINE FINISHED LEATHER	02M MATT 0PM 2,0-2,2 (Bovine Upper Leather 2mm)	1060	2.82 X 1060 = 2989.20 in Sqft
2	BOVINE FINISHED LEATHER	FULLGR 2,0 BLACK GT (Bovine Upper Leather 2mm)	3200	2.93 X 3200 = 9376 in Sqft
3	BOVINE FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	3720	1.93 X 3720 = 7178.98 in Sqft
4	BOVINE FINISHED LEATHER	NUBUCK 2,0 BLACK (Bovine Upper Leather 2mm)	700	2.415 X 700 = 1690.25 in Sqft
5	BOVINE FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	10280	1.466 X 10280 = 15065.75 in Sqft
6	BOVINE FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	1500	0.869 X 1500 = 1303.50 in Sqft
7	BOVINE FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	7480	2.431 X 7480 = 18185.44 in Sqft
8	BOVINE FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	870	0.53 X 870 = 461.10 in Sqft
9	BOVINE FINISHED LEATHER	SPLIT 2,0 HYDROT. BL (Bovine Upper Leather 2mm)	870	0.396 X 870 = 344.52 in Sqft
10	BOVINE FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	2000	1.834 X 2000 = 3668 in Sqft
11	BOVINE FINISHED LEATHER	TONGUE 0,9 GT (Bovine Upper Leather 0.9mm)	3200	1.634 X 3200 = 5228.80 in Sqft
43	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW	1370	Net to net in Pcs

		(Brand Label)		
44	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	21840	Net to net in Pcs
45	HEAT TRANSFER LABEL	SPIKE SYSTEM TRANSF. (Brand Label)	1500	Net to net in Pcs
46	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	500	Net to net in Pcs
12	FOAM	Air memory 8mm (Memory Foam 8mm)	13850	Net to Net in Sqmtr
13	FOAM	Cell Foam 8mm (Cell Foam 8mm)	24220	Net to Net in Sqmtr
30	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	3500	Net to Net in Sqmtr
31	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	6370	Net to Net in Sqmtr
32	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	4850	Net to Net in Sqmtr
39	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	5930	0.023 X 5930 = 134.32 in Sqmtr
41	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	20650	1 X 20650 = 20650 in Pairs
34	SYNTHETIC LINING	GORE-TEX CARBON (Water Proof Lining Material)	3200	Net to Net in Sqmtr
35	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	6920	Net to Net in Sqmtr
14	FUR LINING	FUR TEXT BLACK SHORT (Wool Lining)	500	Net to Net in Sqmtr

29	PILE LINING	MIXWOOL BLACK (Wool Lining)	6730	Net to Net in Sqmtr
15	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	6920	0.024 X 6920 = 165.39 in Sqmtr
16	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	8790	0.067 X 8790 = 586.83 in Sqmtr
17	KNITTED LINING	INTERLINING 170 WHIT (Vamp Lining)	730	0.017 X 730 = 12.41 in Sqmtr
18	MESH LINING	NETVISION BL-GR +100 (Upper Mesh Lining)	3490	0.109 X 3490 = 380.21 in Sqmtr
19	MESH LINING	RANDORIX ORANGE (Mesh Lining)	2000	0.183 X 2000 = 366 in Sqmtr
20	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	7090	0.091 X 7090 = 647.47 in Sqmtr
21	MESH LINING	Spacer Lining Material Grey (Mesh Lining With Foam)	9440	0.172 X 9440 = 1622.57 in Sqmtr
22	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	13100	0.045 X 13100 = 584.48 in Sqmtr
23	NON WOVEN FELT LINING	PRIMALOFT 1007F/200G (Felt Lining)	1060	0.144 X 1060 = 152.64 in Sqmtr
24	NON WOVEN LINING	INTERLINING +GLUE WH (Vamp Lining)	870	0.085 X 870 = 73.95 in Sqmtr
25	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	20530	0.023 X 20530 = 463.15 in Sqmtr
26	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	9940	0.122 X 9940 = 1215.82 in Sqmtr
27	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	2000	0.085 X 2000 = 170 in Sqmtr

28	PILE LINING	FELT PELLAGO/TRASPIR (Felt Lining)	1690	0.108 X 1690 = 182.64 in Sqmtr
33	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	14940	0.03 X 14940 = 442.56 in Sqmtr
36	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	10280	0.036 X 10280 = 371.93 in Sqmtr
37	SYNTHETIC LINING	NAPPA SOFT LINING (Synthetic Lining)	1060	0.072 X 1060 = 76.32 in Sqmtr
38	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	9390	0.084 X 9390 = 792.71 in Sqmtr
40	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	2000	Net to Net in Pairs
42	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	2000	Net to Net in Pairs
97	VELCRO	100mm Velcro Hook Black (Velcro)	650	Net + 1% wastage in Mtr
98	VELCRO	100mm Velcro loop, Black (Velcro)	650	Net + 1% wastage in Mtr
74	ZIP FASTENER	ZIPPER 8MM BL (Zip fasteners)	9260	Net + 1% wastage in Pcs
75	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	500	Net to Net in Mtr
76	METAL FITTING	B978-15 LACE (Metal Wire Lace)	14430	Net to Net in Mtr
88	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	6920	Net to Net in Mtr
89	REINFORCEMENT TAPE	GORE SEAM TAPE	6920	Net to Net in Mtr

		(Water Proof Tape)		
72	WOVEN LABLE	GORE WOVEN LABEL (Decorative Label)	3930	Net to Net in Pcs
73	WOVEN LABLE	GORE WOVEN LABEL SMAL (Decorative Label)	2990	Net to Net in Pcs
47	METAL FITTING	COUNTER EYELET 0253 (Gunmetal Flat Eyelet)	700	Net + 1% wastage in Pcs
48	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	9450	Net + 1% wastage in Pcs
49	METAL FITTING	EYELET 1872R BLACK (Gunmetal Flat Eyelet)	700	Net + 1% wastage in Pcs
52	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet)	2150	Net + 1% wastage in Pcs
53	METAL FITTING	RIVET 4/8/7 GUNMETAL (Gunmetal Flat Eyelet, Washer)	7060	Net + 1% wastage in Pcs
55	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	1500	Net + 1% wastage in Pcs
54	METAL FITTING	SAMMI ROLLER (Gunmetal Flat Eyelet)	2230	Net + 1% wastage in Pcs
50	METAL FITTING	HOOK 409 GUNMETAL (Metal Hook)	7060	Net + 1% wastage in Pcs
51	METAL FITTING	LACE BLOCKER 1644 GN (Metal Hook)	1500	Net + 1% wastage in Pcs
57	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	2000	Net + 1% wastage in Pcs
58	PLASTIC LACE LOOP	B1568 L6 EYESTAY BLA (Plastic Lace Loop)	500	Net + 1% wastage in Pcs

59	PLASTIC LACE LOOP	B1818 EYEST.GUIDE 15 (Plastic Lace Loop)	8790	Net + 1% wastage in Pcs
60	PLASTIC LACE LOOP	B1819 EYEST.GUIDE 20 (Plastic Lace Loop)	500	Net + 1% wastage in Pcs
61	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	10930	Net + 1% wastage in Pcs
62	PLASTIC LACE LOOP	B628A EYESTAYGUIDE15 (Plastic Lace Loop)	2000	Net + 1% wastage in Pcs
63	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	2000	Net + 1% wastage in Pcs
64	PLASTIC LACE LOOP	B631B EYESTAYGUIDE30 (Plastic Lace Loop)	2000	Net + 1% wastage in Pcs
56	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	11440	Net to Net In Pcs
65	PLASTIC LACE TIGHTNER FITTING	LR6 DIAL (Plastic Lace Tightener)	500	Net to Net In Pcs
66	PLASTIC LACE TIGHTNER FITTING	LR6 DIAL LEFT (Plastic Lace Tightener)	500	Net to Net In Pcs
67	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	2000	Net to Net In Pcs
68	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET TONGUE (Plastic Lace Tightener)	12430	Net to Net In Pcs
69	PLASTIC LACE TIGHTNER FITTING	M4 HOUSING DIAL B (Plastic Lace Tightener)	14430	Net to Net In Pcs
77	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	3690	0.291 X 3690 = 1075.60 in Mtr
78	POLYESTER RIBBON	Polyester ribbon 12 mm Black /	7500	0.196 X 7500 = 1470 in Mtr

		neon orange/ Reflect (Polyester Webbing Tape)		
79	POLYESTER RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	3790	0.18 X 3790 = 682.20 in Mtr
80	POLYESTER RIBBON	RIBBON BL/GRE/OR 25 (Polyester Webbing Tape)	870	0.44 X 870 = 382.80 in Mtr
81	POLYESTER RIBBON	STRAP BLACK FIRE 25 (Webbing Tape)	1710	0.26 X 1710 = 444.60 in Mtr
86	REINFORCEMENT TAPE	15mm Lycra Binding (Double Side) Black (I) (Webbing Tape)	4560	0.688 X 4560 = 3135.60 in Mtr
87	REINFORCEMENT TAPE	D-RING TAPE AS1501 (Webbing Tape)	3200	0.36 X 3200 = 1152 in Mtr
90	REINFORCEMENT TAPE	RIBBON BLACK 19 FIRE (Polyester Webbing Tape)	1500	0.24 X 1500 = 360 in Mtr
91	REINFORCEMENT TAPE	SEAM OPENING TAPE 22 (Webbing Tape)	1060	0.15 X 1060 = 159 in Mtr
92	REINFORCEMENT TAPE	SEAMBAND 12 MM BLAC (Webbing Tape)	500	1.02 X 500 = 510 in Mtr
93	REINFORCEMENT TAPE	SEAMBAND 15 MM BLACK (Webbing Tape)	870	0.42 X 870 = 365.40 in Mtr
94	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	2000	0.3 X 2000 = 600 in Mtr
95	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	3100	0.709 X 3100 = 2197.20 in Mtr
96	REINFORCEMENT TAPE	CHARMES SIDE 14MM (Webbing Tape)	1500	0.6 X 1500 = 900 in Mtr
82	REFLECTIVE RIBBON	REFLEX BLACK 9MM WR	730	Net to Net in Mtr

		(Reflector Ribbon)		
83	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	790	Net to Net in Mtr
84	REFLECTIVE RIBBON	REFLEX ORANGE 9MM WR (Reflector Ribbon)	3300	Net to Net in Mtr
85	REFLECTIVE RIBBON	REFLEX YELLOW 9MM (Reflector Ribbon)	870	Net to Net in Mtr
70	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	2000	Net to Net in Pcs
71	RIBBON	B1739 TXT BLACK 30MM (Lace Holding Webbing Tape)	2000	Net to Net in Pcs

Export item-2: GENTS LEATHER SHOE UPPER

Qty. : 20390 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
99	BOVINE FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	500	1.793 X 500 = 896.50 in Sqft
100	BOVINE FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	16570	1.041 X 16570 = 17253.16 in Sqft
101	BOVINE FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	550	1.127 X 550 = 619.90 in Sqft
102	BOVINE FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	1270	1.657 X 1270 = 2104.50 in Sqft
103	BOVINE FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	750	0.344 X 750 = 258 in Sqft

104	BOVINE FINISHED LEATHER	SPLIT 2,0 HYDROT. BL (Bovine Upper Leather 2mm)	750	0.342 X 750 = 256.50 in Sqft
105	BOVINE FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	1500	1.272 X 1500 = 1908 in Sqft
106	FOAM	Cell Foam 8mm (Cell Foam 8mm)	19890	Net to Net In Sqmtr
120	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	1500	Net to Net In Sqmtr
121	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	1870	Net to Net In Sqmtr
122	REFLECTIVE LINING	REFLECTIVE PINK (Upper Reflector)	3200	Net to Net In Sqmtr
123	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	10000	Net to Net In Sqmtr
134	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	750	Net to Net In Pcs
135	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	18340	Net to Net In Pcs
107	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	2000	0.023 X 2000 = 45.50 in Sqmtr
109	KNITTED LINING	INTERLINING 170 WHIT (Vamp Lining)	500	0.017 X 500 = 8.50 in Sqmtr
110	KNITTED LINING	Lining material blk grey (Felt Lining)	550	0.048 X 550 = 26.40 in Sqmtr
111	MESH LINING	RANDORIX GREEN (Mesh Lining)	550	0.087 X 550 = 47.90 in Sqmtr
112	MESH LINING	RANDORIX ORANGE (Mesh Lining)	1500	0.086 X 1500 = 129 in Sqmtr

113	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	1270	0.098 X 1270 = 125.00 in Sqmtr
114	MESH LINING	Spacer Lining Material Grey (Mesh Lining With Foam)	11870	0.116 X 11870 = 1372.60 in Sqmtr
115	MESH LINING	TEBOX AD4 PINK 245 (Mesh Lining)	3200	0.087 X 3200 = 278.40 in Sqmtr
116	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	17840	0.042 X 17840 = 747.74 in Sqmtr
117	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	18390	0.031 X 18390 = 561.80 in Sqmtr
126	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	2000	0.018 X 2000 = 36.50 in Sqmtr
118	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	15620	Net to Net In Sqmtr
119	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	1500	Net to Net In Sqmtr
108	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	15070	Net to Net In Sqmtr
124	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	16570	Net to Net In Sqmtr
127	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	4570	Net to Net In Sqmtr
125	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	2000	Net to Net In Sqmtr
128	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2000	0.02 X 2000 = 40 in Sqmtr
132	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	18390	1 X 18390 = 18390 in Pairs

129	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	1500	Net to Net in Pairs
133	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	1500	Net to Net in Pairs
145	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	750	Net to Net in Pcs
160	VELCRO	100mm Velcro Hook Black (Velcro)	550	Net + 1% wastage in Mtr
161	VELCRO	100mm Velcro loop, Black (Velcro)	550	Net + 1% wastage in Mtr
147	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	18070	Net to Net in Mtr
136	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	1770	Net + 1% wastage in Pcs
139	PLASTIC FITTING	PLASTIC RIVET RP120 (Plastic Rivet)	550	Net + 1% wastage in Pcs
137	PLASTIC BUCKLE	2-STRAPHOLDER+CAVITY (Elastic Tightening Plastic Buckle 37MM)	550	Net + 1% wastage in Pcs
140	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	16570	Net + 1% wastage in Pcs
141	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	16570	Net + 1% wastage in Pcs
130	RUBBER LOGO	HEELPROT BLACK/LIME (Branded Rubber Logo)	550	Net + 1% wastage in Pairs
131	RUBBER LOGO	TERMINAL 33622 GREEN (Branded Rubber Logo)	550	Net + 1% wastage in Pairs
138	PLASTIC FITTING	B1195 TONGUE UNDERLA	18070	Net to Net In Pcs

		(Plastic Tightener Base)		
142	PLASTIC LACE TIGHTNER FITTING	1580D LR6 DIAL (Plastic Lace Tightener)	18070	Net to Net In Pcs
143	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	18070	Net to Net In Pcs
156	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	2000	Net to Net In Mtr
157	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	2000	Net to Net In Mtr
146	WOVEN LABEL	GORE WOVEN LABEL SMAL (Decorative Label)	2000	Net to Net In Pcs
144	RIBBON	B1739 TXT BLACK 30MM (Lace Holding Webbing Tape)	1500	Net to Net In Pcs
154	REFLECTIVE RIBBON	REFLEX BLACK 9MM WR (Reflector Ribbon)	500	Net to Net In Mtr
155	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	520	Net to Net In Mtr
148	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	1500	0.250 X 1500 = 375 in Mtr
149	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	3370	0.201 X 3370 = 677.50 in Mtr
150	POLYESTER RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	10000	0.250 X 10000 = 2500 in Mtr
151	POLYESTER RIBBON	Polyester Ribbon Black/Neon Pink/Reflect (Polyester Webbing Tape)	3200	0.250 X 3200 = 800 in Mtr

152	POLYESTER RIBBON	Polyester Ribbon 12mm Metal Free (Polyester Webbing Tape)	550	0.33 X 550 = 181.50 in Mtr
153	POLYESTER RIBBON	STRAP 25 BL/GR/LI 25 (Webbing Tape)	550	1.01 X 550 = 555.50 in Mtr
158	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	1500	0.230 X 1500 = 345 in Mtr
159	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1270	0.400 X 1270 = 508 in Mtr

Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER

Qty. : 4990 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
162	BOVINE FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	930	0.657 X 930 = 611.00 in Sqft
163	BOVINE FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	980	0.573 X 980 = 561.50 in Sqft
164	BOVINE FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	3080	0.699 X 3080 = 2152.92 in Sqft
165	FOAM	Cell Foam 8mm (Cell Foam 8mm)	4990	Net to Net In Sqmtr
179	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	4060	Net to Net In Pcs
180	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	930	Net to Net In Pcs
181	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	980	Net to Net In Pcs

166	MESH LINING	RANDORIX GREEN (Mesh Lining)	4010	0.115 X 4010 = 460.50 in Sqmtr
167	MESH LINING	RANDORIX ORANGE (Mesh Lining)	980	0.126 X 980 = 123.50 in Sqmtr
168	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	4990	0.039 X 4990 = 195.50 in Sqmtr
170	NON WOVEN LINING	Mycro Basic Counter lining, color: grey (Synthetic Micro Suede)	4990	Net to Net In Sqmtr
173	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	4990	Net to Net In Sqmtr
169	NON WOVEN LINING	1.4mm Mycro suede black (Micro Suede 1.4mm)	980	Net to Net In Sqmtr
171	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	1910	Net to Net In Sqmtr
172	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	930	Net to Net In Sqmtr
175	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	4990	1 X 4990 = 4990 in Pairs
176	UPPER CUT COMPONENT	HF M1036 LOW GREEN (Micro Suede Upper Component)	3080	Net to Net In Pairs
177	UPPER CUT COMPONENT	PRINT VL271 B/O (Micro Suede Upper Component)	980	Net to Net In Pairs
174	RUBBER LOGO	HEELPROT BLACK/LIME (Branded Rubber Logo)	930	Net + 1% wastage in Pairs
178	PLASTIC LOGO	SIDEPANEL BL (Brand Plastic Component)	930	Net to Net In Pairs

182	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	4060	Net to Net In Pcs
186	PLASTIC LACE TIGHTNER FITTING	1580D LR6 DIAL (Plastic Lace Tightener)	4060	Net to Net In Pcs
187	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	4060	Net to Net In Pcs
183	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	980	Net + 1% wastage in Pcs
184	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	3080	Net + 1% wastage in Pcs
185	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	3080	Net + 1% wastage in Pcs
188	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	930	Net to Net In Pcs
189	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	4060	Net to Net In Mtr
190	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	980	0.14 X 980 = 137.20 in Mtr
191	POLYESTER RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	4010	0.34 X 4010 = 1365.20 in Mtr

Export item-4: GENTS SYNTHETIC SHOE UPPER

Qty.: 600 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended
192	MESH LINING	Spacer Lining Material Black	600	Net to Net in Sqmtr

		(Mesh Lining With Foam)		
193	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	600	Net to Net in Sqmtr
194	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	600	Net to Net in Sqmtr
198	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	600	Net to Net In Pcs
195	NON WOVEN LINING	MYCRO SAFETY 1,4 WHI (Micro Suede 1.4mm)	600	Net to Net In Sqmtr
196	NON WOVEN LINING	MYCROSAFETY 2,4 WHIT (Micro Suede 2.4mm)	600	Net to Net In Sqmtr
197	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	600	1 X 600 = 600 in Pairs
203	ELASTIC	ELASTIC 25 MM BLACK (Elastic)	600	Net + 1% wastage in Mtr
199	PLASTIC LACE LOOP	B1237 GUIDE 25 WHITE (Plastic Lace Loop)	600	Net + 1% wastage in Pcs
201	PLASTIC LACE TIGHTNER FITTING	B1578D L6R EYESTAY W (Plastic Lace Loop)	600	Net + 1% wastage in Pcs
200	PLASTIC LACE TIGHTNER FITTING	B1568 BAYONET L6 WHI (Plastic Lace Tightener)	600	Net to Net In Pcs
202	METAL FITTING	B1180-4 LACE WHITE (Metal Wire Lace)	600	Net to Net In Mtr

Export item-5: GENTS SYNTHETIC HALF BOOT UPPER

Qty.: 4740 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended
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				per pair
213	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	4740	Net to Net In Pcs
206	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	4740	0.053 X 4740 = 251.22 in Sqmtr
207	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	4740	0.114 X 4740 = 540.36 in Sqmtr
209	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	4740	0.082 X 4740 = 388.68 in Sqmtr
210	SYNTHETIC LINING	PUMA BLACK+450 FELT (Upper Mesh Lining)	4740	0.051 X 4740 = 241.74 in Sqmtr
208	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	4740	Net to Net In Sqmtr
211	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	4740	0.020 X 4740 = 94.80 in Sqmtr
204	FOAM	Air memory 8mm (Memory Foam 8mm)	4740	Net to Net In Sqmtr
205	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	4740	0.022 X 4740 = 104.28 in Sqmtr
222	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	4740	Net to Net in Mtr
223	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	4740	Net to Net in Mtr
212	UPPER CUT COMPONENT	PRINT M1386 (Micro Suede Upper Component)	4740	Net to Net in Pairs
220	METAL FITTING	B978-15 LACE (Metal Wire Lace)	4740	Net to Net in Mtr

214	PLASTIC LACE LOOP	APERTURE GUIDE 20MM (Plastic Lace Loop)	4740	Net + 1% wastage in Pcs
215	PLASTIC LACE LOOP	APERTURE GUIDE 25MM (Plastic Lace Loop)	4740	Net + 1% wastage in Pcs
216	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	4740	Net + 1% wastage in Pcs
217	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	4740	Net to Net In Pcs
218	PLASTIC LACE TIGHTNER FITTING	M4 HOUSING DIAL B (Plastic Lace Tightener)	4740	Net to Net In Pcs
219	WOVEN LABLE	GORE WOVEN LABEL SMAL (Decorative Label)	4740	Net to Net In Pcs
221	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	4740	0.24 X 4740 = 1137.60 in Mtr

Export item-6: GENTS LEATHER CUM SYNTHETIC HALF BOOT UPPER

Qty.: 750 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
224	BOVINE FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	750	0.305 X 750 = 228.75 in Sqft
225	BOVINE FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	750	0.305 X 750 = 228.75 in Sqft
233	HEAT TRANSFER LABEL	SIEVI TRANSFER GREY (Brand Label)	750	Net to Net In Pcs
234	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	750	Net to Net In Pcs

226	FOAM	AIR MEMORY 8 MM + GL (Memory Foam 8mm)	750	Net to Net In Sqmtr
227	KNITTED LINING	ARIES+FELT 450BLACK (Upper Mesh Lining)	750	0.06 X 750 = 45 in Sqmtr
228	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	750	0.091 X 750 = 68.25 in Sqmtr
229	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	750	0.022 X 750 = 16.50 in Sqmtr
230	PILE LINING	MIXWOOL BLACK (Wool Lining)	750	Net to Net In Sqmtr
231	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	750	1 X 750 = 750 in Pairs
232	UPPER CUT COMPONENT	PRINT M1346 (Micro Suede Upper Component)	750	Net to Net In Pairs
235	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	750	Net to Net In Pcs
237	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET TONGUE (Plastic Lace Tightener)	750	Net to Net In Pcs
238	PLASTIC LACE TIGHTNER FITTING	M4 HOUSING DIAL B (Plastic Lace Tightener)	750	Net to Net In Pcs
236	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	750	Net + 1% wastage in Pcs
239	METAL FITTING	B978-15 LACE (Metal Wire Lace)	750	Net to Net In Mtr
242	REINFORCEMENT TAPE	SEAMBAND 12 MM BLAC (Webbing Tape)	750	1.200 X 750 = 900 in Mtr
240	POLYESTER RIBBON	RIBBON BL/OR 25 (Polyester Webbing Tape)	750	Net to Net In Mtr

241	REINFORCEMENT TAPE	SEAM OPENING TAPE 22 (Webbing Tape)	750	Net to Net In Mtr
243	REINFORCEMENT TAPE	CHARMES SIDE 14MM (Webbing Tape)	750	Net to Net In Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	92 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002576AM23
RA File Number	05AX04001330 AM23
Licence No and Date	0511014199/10/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Ladies Kaftan Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/-10%) (Style No. 470-SP23)	600 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10%)Width 58 Inches Cuttable Is 56 Inches	2.82 Sq. Mtr/Pc
2	Ladies Swimsuit Made of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/-10%) And 80% Nylon 20% Spandex Dyed Knitted Fabric GSM 170 (+/-10%) Along with Lining 90% Polyester 10%Spandex Dyed	400 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 170, (+/- 10%) Width 58 Inches Cuttable Is 56 Inches 80% Nylon 20% Spandex Dyed Knitted Fabric GSM 170 (+/- 10%) Width 58 Inches Cuttable Is 56 Inches	0.83 Sq. Mtr/Pc 0.83 Sq. Mtr/Pc

	Knitted Lining Fabric GSM 110 (+/-10%) (Style No. 139-SP23)		Lining, 90% Polyester 10% Spandex Dyed Knitted Lining Fabric GSM 110 (+/- 10%) Width 58 Inches Cutttable is 56 Inches	0.2 Sq. Mtr/Pc
3	Ladies Swimsuit Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Along With Lining 90% Polyester 10% Spandex Dyed Knitted Lining Fabric GSM 110 (+/- 10%) (Style No. 139-BKE- 139-MNE-588-MNE-588-WHE)	1200 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Width 58 Inches Cuttable is 56 Inches Lining 90% Polyester 10% Spandex Dyed Knitted Lining Fabric GSM 110 (+/- 10%) Width 58 Inches Cutttable is 56 Inches	0.82 Sq. Mtr/Pc 0.82 Sq. Mtr/Pc
4	Ladies Dress Made of 100% Cotton Corduroy Woven Fabric GSM 115 (+/-10%) (Style No. D598-D384)	701 Nos.	100% Cotton Corduroy Woven Fabric GSM 115 (+/-10%) Width 55 Inches Cutttable is 54 Inches	4.50 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	93 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002797AM23
RA File Number	05AX04001493 AM23
Licence No and Date	0511014494/26/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	

The case stands deferred.

Case No.	94 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00002959AM23
RA File Number	05AX04001506 AM23
Licence No and Date	0511014669/06/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	95 / NC/5/MEET/Jan/202223/26		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023		
HQ File Number	HQRNORM APPLY 00002984AM23		
RA File Number	05AX04001627 AM23		
Licence No and Date	0511014708/07/09/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item: HAND BAG FOR WOMENS MADE OF PVC LG EW CROSSBODY			
Qty.- 10642 Nos.			
Import items			
S No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PU LEATHER – GSM 590 +/- 10%	SQM	Net +5%
2	SYNTHETIC PVC LEATHER - GSM 590 +/- 10%	SQM	Net +5%
3	SYNTHETIC PVC LEATHER - GSM 670 +/- 10%	SQM	Net +5%

4	SYNTHETIC PVC LEATHER - GSM 890 +/- 10%	SQM	Net +5%
5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
8	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
9	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
10	METAL BOTTOM STOPPER # 5 BSC (IP51)	NOS	Net +1%
11	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING	NOS	Net +1%
12	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Net +1%
13	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
14	METAL PARTS FOR BAG - 40MM METAL LETTERS WITH 10.7MM CHARM	NOS	Net +1%
15	METAL PARTS FOR BAG - 41MM CALISTA PULLER	NOS	Net +1%
16	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
17	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%
18	MK BOOKLET	NOS	Net to net

*Subject to 2% FOB value of Export, combining all the three together.

19	HANGTAG	NOS	Net to net
20	QR LABEL	NOS	Net to net
21	TECH CARD	NOS	Net to net
22	ADHESION PROMOTER - UA400H	KGS	54.27*
23	EDGE PAINT SEMI GLOSSY - DAS660	KGS	54.27(
24	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KGS	Net +5%
25	PE FOAM TUBE - 1 MM Thickness	KGS	Net +1%
26	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KGS	Net +1%
27	PRIMER - DA550	KGS	217.1*

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	96 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00003226AM23
RA File Number	05AX04001766 AM23
Licence No and Date	0511014898/20/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Nett weight of PU sole in export.
2. Qty. of hardener or other component used for making PU sole.
3. Justification for 3 % wastage.
4. Catalogue of import item.

The case stands deferred for re-listing.

Case No.	97 / NC/5/MEET/Jan/202223/26
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Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00003264AM23
RA File Number	05AX04001765 AM23
Licence No and Date	0511014946/21/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Synthetic PVC Leather for the manufacturing of Bag indicating net content and wastage separately. 2. Justification of higher wastage of Synthetic PVC Leather than your normal/general type of bags. 3. Difference in export item (Description) of having normal wastage and having higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	AXION FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00003635AM23
RA File Number	05AX04001881 AM23
Licence No and Date	0511015222/11/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Qty. of different inputs required to make 1 kg of PU sole (including pigment and hardner) 2. Justification of 15 % wastage in isocyanate 3. Catalogue of isocyanate indicating its specification <p>The case stands deferred for re-listing.</p>	

Case No.	99 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00003813AM23
RA File Number	05AX04002044 AM23
Licence No and Date	0511015379/18/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Mattress Style No. 408975-22-01 1680 Denier Oxford Polyester PVC coated Width: 58" GSM: 460+/-10%	3529 Nos.	1680 Denier Oxford Polyester PVC coated Width: 58" GSM: 460+/-10%	Net+2%
2	Oval Bed Style No. 408975-22-02 1680 Denier Oxford Polyester PVC coated Width: 58" GSM: 460+/-10%	3529 Nos.	1680 Denier Oxford Polyester PVC coated Width: 58" GSM: 460+/-10%	Net+2%
3	Lounger Style No. 408975-22-03 1680 Denier Oxford Polyester PVC coated Width: 58" GSM: 460+/-10%	3529 Nos.	1680 Denier Oxford Polyester PVC coated Width: 58" GSM: 460+/-10%	Net+2%

Net content of import in the export item should be mentioned in shipping bill.

GSM should be matched in the export and import item.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	100 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00003883AM23
RA File Number	03AX04003689 AM23
Licence No and	0311018776/21/10/2022

Date	
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	101 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00004375AM23
RA File Number	05AX04002337 AM23
Licence No and Date	0511015835/15/11/2022

Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	LADIES PANT Made from 100% Linen Woven Dyed Fabric, GSM= 215 +/- 10% (Alabaster-REGZ finish) Style No.: 041-23C102137	2294 Nos.	100% Linen Woven Dyed Fabric, Width = 149.86 CMS, GSM= 215 +/- 10% (Alabaster-REGZ finish)	2.26 Sq. Mtr/pc
2	LADIES PANT Made from 100% Linen Woven Dyed Fabric, GSM= 215 +/- 10% (Alabaster-REGZ finish) Style No.: 641-23C102137	973 Nos.	100% Linen Woven Dyed Fabric, Width = 149.86 CMS, GSM= 215 +/- 10% (Alabaster-REGZ finish)	2.26 Sq. Mtr/pc
3	LADIES PANT Made from 100% Linen Woven Dyed Fabric, GSM= 215 +/- 10% (Black-REGZ finish) Style No.: 041-23C102137	5808 Nos.	100% Linen Woven Dyed Fabric, Width = 147.32 CMS, GSM= 215 +/- 10% (Black-REGZ finish)	2.26 Sq. Mtr/pc

4	LADIES PANT	1915	100% Linen Woven Dyed Fabric, Width = 147.32 CMS, GSM= 215 +/- 10% (Black-REGZ finish)	2.26 Sq. Mtr/pc
	Made from 100% Linen Woven Dyed Fabric, GSM= 215 +/- 10% (Black-REGZ finish)	Nos.	(Black-REGZ finish)	
	Style No.: 641-23C102137			
5	LADIES JACKET	1663	100% Linen Woven Dyed Fabric, Width = 149.86 CMS, GSM= 190 +/- 10% (Alabaster-REGZ finish)	2.35 Sq. Mtr/pc
	Made from 100% Linen Woven Dyed Fabric, GSM= 190 +/- 10% (Alabaster-REGZ finish) Style No.: 023-23C102854	Nos.	(Alabaster-REGZ finish)	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	102 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	SUPERFIL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00004516AM23
RA File Number	04AX04000750 AM23
Licence No and Date	0411004483/21/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Polyester Monofilament Yarn - below 1.00 mm	50000 KGS.	PET Chips (80%) Raw material	42000 kg.
		Master Batch M01Z (20%) - Raw material	10300 Kg.
		Kraft Paper for making carton box	As per Packing policy
		PP Granules for bobbin	As per Packing policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	103 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005169AM23
RA File Number	05AX04002680 AM23
Licence No and Date	0511016477/21/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the measurement specifications provided by buyer for each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	104 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005177AM23
RA File Number	05AX04002722 AM23
Licence No and Date	0511016485/21/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. coloured Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005181AM23
RA File Number	04AX04000833 AM23
Licence No and Date	0411004650/21/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in Export item.
2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency and reason for asking same export description at Export S. No. 2,3 & 4.
3. To fill indigenous item/s in 4 E annexure clearly indicating that synthetic lining and Insole socks will be procured indigenously.
4. Compare the requirement in tabular form with respective SION fixed in Hand Book of procedure Vol. II, G-27 and G-24 and to give justification for additional item/s and higher quantity, if any.

The case stands deferred for re-listing.

Case No.	106 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005183AM23
RA File Number	32AX04000411 AM23
Licence No and Date	3211004143/21/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	107 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005227AM23
RA File Number	05AX04002822 AM23
Licence No and Date	0511016506/22/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. coloured Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. 	

The case stands deferred for re-listing.

Case No.	108 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005228AM23
RA File Number	05AX04002823 AM23
Licence No and Date	0511016507/22/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. coloured Image of each product with marking of each fabric.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	109 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005230AM23
RA File Number	05AX04002804 AM23
Licence No and Date	0511016508/22/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. coloured Image of each product with marking of each fabric.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	110 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SHANKAR TECHX PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005232AM23
RA File Number	34AX04000833 AM23
Licence No and Date	3411003155/22/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the exact name of copolymer with catalogue.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	111 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	COMFORT SHOES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005316AM23
RA File Number	04AX04000836 AM23
Licence No and Date	0411004674/27/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. The export item in the application and the 4 E annexure, certified by CE is different from each other, therefore to fill correct 4 E Annexure. 2. Separate quantity of Shoe upper, half boot upper and Boot Upper (details for this item to give), as each product has different norms for finished leather. 3. Clearly indicate whether Synthetic lining and Insole socks will be used from indigenous source. 4. Compare the requirement with respective SION (G-8/9/10/22/24 etc. as the case may be) in tabular form. If any additional items or higher quantity is required, then to give justification. <p>The case stands deferred.</p>	

Case No.	112 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	SAMSONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005318AM23
RA File Number	06AX04000302 AM23
Licence No and Date	0611001776/27/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	HARNESS AND SADDLERY (GIRTH) CONTAINING 1299.51 SQM NEOPRENE SHEET THICKNESS 04MM TO 06MM	6560 Nos.	NEOPRENE SHEET THICKNESS 04MM TO 06MM	1338.5 Sq. Mt
2	HARNESS AND SADDLERY (BELL BOOT) CONTAINING 648.69 SQM NEOPRENE SHEET THICKNESS 06MM	5280 Pairs	NEOPRENE SHEET THICKNESS 06 MM	668.15 Sq. Mt
3	HARNESS AND SADDLERY (STABLE BOOT) ONTAINING 214.86 SQM NEOPRENE SHEET THICKNESS 05MM	600 Pairs	NEOPRENE SHEET THICKNESS 05 MM	221.31 Sq. Mt
4	HARNESS AND SADDLERY (TAIL GUARD) CONTAINING 429.53 SQM NEOPRENE SHEET THICKNESS 05MM	2200 Nos.	NEOPRENE SHEET THICKNESS 05 MM	442.42 Sq. Mt
5	HARNESS AND SADDLERY (HALTER PADDING) CONTAINING 1342.86 SQM NEOPRENE SHEET THICKNESS 02MM	7500 Nos.	NEOPRENE SHEET THICKNESS 02 MM	1383.15 Sq. Mt

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	113 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005319AM23
RA File Number	05AX04002855 AM23
Licence No and Date	0511016549/27/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES DRESS	2186 Nos.	100% RAYON PRINTED	5.45 Sq. Mtr/Pc

MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10%		WOVEN FABRIC GSM 130+/-10%	
STYLE NO. 72624SPD000030			
LADIES SKIRT	1388 Nos.	96% POLYESTER 4% SPANDEX PRINTED WOVEN FABRIC GSM 110+/-10%	5.40 Sq. Mtr/Pc
MADE OF 96% POLYESTER 4% SPANDEX PRINTED WOVEN FABRIC GSM 110+/-10%		FABRIC GSM 110+/-10%	
STYLE NO. 72624SPR000021			
LADIES DRESS MADE OF 70% COTTON 30% SILK DYED WOVEN FABRIC GSM 52+/-10%	142 Nos.	70% COTTON 30% SILK DYED WOVEN FABRIC GSM 52+/-10%	4.85 Sq. Mtr/Pc
STYLE NO. 3253			
LADIES CARGO JOGGER	15300 Nos.	60% COTTON 40% POLYESTER DYED KNITTED FABRIC GSM 240+/-10%	2.30 Sq. Mtr/Pc
MADE OF 60% COTTON 40% POLYESTER DYED KNITTED FABRIC GSM 240+/-10%		AND 60% COTTON 40% POLYESTER DYED KNITTED FABRIC GSM 120+/-10%	
STYLE NO. 347F2256		60% COTTON 40% POLYESTER DYED KNITTED FABRIC GSM 120+/-10%	0.45 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	114 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	MERIDIAN CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005377AM23
RA File Number	03AX04004872 AM23
Licence No and Date	0311020327/28/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	115 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	PALLAVA TEXTILES PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005385AM23
RA File Number	32AX04000440 AM23
Licence No and Date	3211004190/28/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	116 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005388AM23
RA File Number	05AX04002875 AM23
Licence No and Date	0511016603/28/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES DRESS MADE OF 97% RAYON 3% SPANDEX YARN DYED WOVEN FABRIC GSM 145+/-10% STYLE NO. 72624FAD000036, 72824FAD000036	4396 Nos.	97% RAYON 3% SPANDEX YARN DYED WOVEN FABRIC GSM 145+/-10%	7.94 Sq. Mtr/Pc
LADIES DRESS MADE OF 97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10% STYLE NO. 72624FAD000037, 72824FAD000037	4460 Nos.	97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10%	7.75 Sq. Mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	117 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	WINNER LEATHER CREATION
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005393AM23
RA File Number	04AX04000853 AM23
Licence No and Date	0411004683/28/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Thickness and specification of wet salted steers hides Argentina machine 27 kg avg and also for cow finished leather.
2. To give sq. Ft of wet salted steers hides Argentina machine 27 kg avg (not in numbers).and to indicate whether it is wet blue.
3. To give specific name of tanning chemicals and compare (in tabular form) with sion fixed g-7 published in handbook of procedure vol ii.
4. To fill accordingly revised 4e annexure.

The case stands deferred.

Case No.	118 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005405AM23
RA File Number	05AX04002877 AM23
Licence No and Date	0511016617/29/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item: - PVC HAND BAG FOR LADIES - LG EW CAMERA CROSSBODY.

Qty.: - 1000 Pcs

Import items

Sl. No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PVC LEATHER - GSM 570 +/- 10%	SQM	Net + 5%
2	SYNTHETIC PVC LEATHER - GSM 646 +/- 10%	SQM	Net + 5%
3	SYNTHETIC PU LEATHER - GSM 690 +/- 10%	SQM	Net + 5%
4	SYNTHETIC PVC LEATHER - GSM 840 +/- 10%	SQM	Net + 5%
5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net + 5%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net + 5%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net + 5%
8	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net + 5%
9	METAL BOTTOM STOPPER # 5 BSC CLAW TYPE (IP51)	NOS	Net +1%
10	METAL PARTS FOR BAG - 35MM METAL LETTERS WITH 10MM MK CHARM LOGO	NOS	Net +1%
11	METAL PARTS FOR BAG - AVA DOG CLIP 14MM G:2.9MM	NOS	Net +1%
12	METAL PARTS FOR BAG - BEVEL MK CHARM LOGO 26MM T:4.1MM FOR 8MM STRAP PULLER	NOS	Net +1%
13	METAL PARTS FOR BAG - D RING 15MM D3.3MM	NOS	Net +1%
14	METAL PARTS FOR BAG - NAIL HEAD STUD 8MM	NOS	Net +1%
15	METAL PARTS FOR BAG - OXFORD BUCKLE 15MM	NOS	Net to net
16	METAL PARTS FOR BAG - SOPHIE D RING 8.2MM T:2MM	NOS	Net +1%

17	METAL SLIDER # 5 NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
18	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%
19	MK BOOKLET	NOS	Net to net
20	QR LABEL	NOS	Net to net
21	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
22	PE FOAM TUBE - 1 MM Thickness	KGS	Net +1%
23	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KGS	Net +1%
24	PRIMER - DA550	KGS	20.40*
25	ADHESION PROMOTER - UA400H	KGS	5.10*
26	EDGE PAINT SEMI GLOSSY - DAS660	KGS	5.10*
27	HANGTAG	NOS	Net to net
28	TECH CARD	NOS	Net to net
29	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KGS	Net +5%

*Subject to 2% Fob Value of export taking all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005406AM23
RA File Number	05AX04002876 AM23
Licence No and Date	0511016618/29/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item: - LEATHER HAND BAG FOR LADIES - LG EW CROSSBODY

Qty.: - 5254 Pcs.

Import items

S No.	Description of input	UOM	Qty. recommended
1	COW FINISHED LEATHER - 1.50 MM to 1.70 MM Thickness	SF	Net +7%
2	SYNTHETIC PVC LEATHER - GSM 570 +/- 10%	SQM	Net +5%
3	SYNTHETIC PVC LEATHER - GSM 646 +/- 10%	SQM	Net +5%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
8	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
9	METAL BOTTOM STOPPER # 5 BSC CLAW TYPE (IP51)	NOS	Net +1%
10	METAL PARTS FOR BAG - 35MM METAL LETTERS WITH 10MM MK CHARM LOGO	NOS	Net +1%
11	METAL PARTS FOR BAG - AVA DOG CLIP 14MM G:2.9MM	NOS	Net +1%

12	METAL PARTS FOR BAG - BEVEL MK CHARM LOGO26MM T:4.1MM FOR 8MM STRAP PULLER	NOS	Net +1%
13	METAL PARTS FOR BAG - D RING 15MM D3.3MM	NOS	Net +1%
14	METAL PARTS FOR BAG - NAIL HEAD STUD 8MM	NOS	Net +1%
15	METAL PARTS FOR BAG - OXFORD BUCKLE 15MM	NOS	Net to net
16	METAL PARTS FOR BAG - SOPHIE D RING 8.2MM T:2MM	NOS	Net +1%
17	METAL SLIDER # 5 NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
18	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%
19	MK BOOKLET	NOS	Net to net
20	HANGTAG	NOS	Net to net
21	QR LABEL	NOS	Net to net
22	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
23	ADHESION PROMOTER - UA400H	KG	26.8*
24	EDGE PAINT SEMI GLOSSY - DAS660	KG	26.8*
25	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
26	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
27	PRIMER - DA550	KG	107.18*

*Subject to 2% FOB value of export, combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	120 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005398AM23
RA File Number	04AX04000864 AM23
Licence No and Date	0411004684/29/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	121 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005424AM23
RA File Number	03AX04004827 AM23
Licence No and Date	0311020336/30/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	122 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005425AM23
RA File Number	05AX04002883 AM23
Licence No and Date	0511016623/30/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. coloured Image with marking of each input. 	

3. Measurement chart.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	123 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005438AM23
RA File Number	04AX04000874 AM23
Licence No and Date	0411004692/30/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority	
The case stands deferred.	

Case No.	124 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005467AM23
RA File Number	05AX04002905 AM23
Licence No and Date	0511016668/02/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES BLOUSE MADE OF 97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10% STYLE NO. 72624FAW000097	2352 Nos.	97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10%	3.65 Sq. Mtr/Pc

LADIES TOP MADE OF 97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10% STYLE NO. 72624FAW000023	2506 Nos.	97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10%	3.30 Sq. Mtr/Pc
LADIES SKIRT MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 72624FAR000001	5492 Nos.	100% RAYON PRINTED WOVEN FABRIC GSM 130+/- 10%	5.0 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	125 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	GEM EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005469AM23
RA File Number	07AX04001458 AM23
Licence No and Date	0711006074/02/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority	
The case stands deferred.	

Case No.	126 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	VBL INNOVATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005492AM23
RA File Number	07AX04001467 AM23
Licence No and Date	0711006088/03/01/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority

The case stands deferred.

Case No.	127 / NC/5/MEET/Jan/202223/26
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005509AM23
RA File Number	05AX04002939 AM23
Licence No and Date	0511016702/04/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES SHRUG MADE OF 53% LINEN 47% VISCOSE RAYON PRINTED WOVEN FABRIC GSM 136+/-10% STYLE NO.- (WJT270321, WJT270322, WJT270323)	734 nos.	53% LINEN 47% VISCOSE RAYON PRINTED WOVEN FABRIC GSM 136+/-10%	3.60 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	128 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	CIGFIL LTD
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005565AM23
RA File Number	07AX04001399 AM23
Licence No and Date	0711006111/05/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority

The case stands deferred.

Case No.	129 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005569AM23
RA File Number	05AX04002958 AM23
Licence No and Date	0511016753/05/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. coloured Image with marking of each input.
3. Measurement chart.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	130 / NC/5/MEET/Jan/202223/26
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202223/ 26 and 02/02/2023
HQ File Number	HQRNORM APPLY 00005589AM23
RA File Number	05AX04002927 AM23
Licence No and Date	0511016764/06/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority

The case stands deferred.